

“बिजनेस पोस्ट के अन्तर्गत डाक शुल्क के नगद भुगतान (बिना डाक टिकट) के प्रेषण हेतु अनुमत. क्रमांक जी.2-22-छत्तीसगढ़ गजट / 38 सि. से. भिलाई, दिनांक 30-05-2001.”



पंजीयन क्रमांक
“छत्तीसगढ़/दुर्गा/09/2013-2015.”

छत्तीसगढ़ राजपत्र

(असाधारण)

प्राधिकार से प्रकाशित

क्रमांक 206]

रायपुर, गुरुवार, दिनांक 6 जून 2019 — ज्येष्ठ 16, शक 1941

LAW AND LEGISLATIVE AFFAIRS DEPARTMENT
Mantralaya, Mahanadi Bhawan, Atal Nagar, Raipur

Atal Nagar, the 3rd June 2019

NOTIFICATION

F.No.5539/1719/XXI-B/C.G./2019.— In exercise of the powers conferred by Section 3 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, in consultation with the High Court of Chhattisgarh, making further amendments in this department's previous notifications No. 1507/D-397/XXI-B/C.G./2005 Raipur, dated 24-02-2005 read with F.No. 6857/2154/XXI-B/C.G./2017 Raipur, dated 22-07-2017, hereby, establishes the following Family Courts with from 6th July, 2019, namely:-

AMENDMENT

In Schedule-II of the said notifications after serial No. 19 the following shall be added, namely:-

S.No.	Name of the Court & District	Headquarters	Jurisdiction
(1)	(2)	(3)	(4)
20	Family Court, Balodabazar	Balodabazar	Whole Civil District of Balodabazar
21	Family Court, Surajpur	Surajpur	Whole Civil District of Surajpur excluding the area under Pratappur Civil Court

By order and in the name of the Governor of Chhattisgarh,
MANEESH KUMAR THAKUR, Additional Secretary.